

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 31<sup>st</sup> July, 2018  
Time : 02.00 P.M.

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL**  
**CHAIRPERSON**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE S. P. WANGDI**  
**JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	<b>Original Application No.200/2018</b> (M.A. No. 615/2018) (Earlier O.A. No. 319/2014 (CZ))	Dukalu Ram & Ors. Vs. Union of India & Ors.	Mr. Sourabh Sharma, Adv.
2.	<b>Original Application No. 455/2018</b> (Earlier O.A. No. 124/2014 (CZ))	Ajay Dubey Vs. State of Chhattisgarh & Anr.	Mr. Rajesh Chand, Adv. for Applicant
3.	<b>Original Application No. 456/2018</b> (Earlier O.A. No. 146/2014 (CZ))	Nityanand Mishra Vs. State of M.P. & Ors.	Mr. Siddharth Singh, Adv. for Applicant
4.	<b>Original Application No. 457/2018</b> (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant
5.	<b>Original Application No. 458/2018</b> (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Dharamvir Sharma, Adv. for Mr. Sourabh Sharma, Adv.
6.	<b>Original Application No. 459/2018</b> (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Dharamvir Sharma, Adv. for Mr. Sourabh Sharma, Adv.
7.	<b>Original Application No. 460/2018</b> (Earlier O.A. No. 318/2014 (CZ))	Babulal Jajoo Vs. State of Rajasthan & Ors.	Ms. Zubia Sajid, Adv. for Mr. M. S. Kachchawa, Adv.
8.	<b>Original Application No. 461/2018</b> (M.A. No. 1093/2018) (Earlier O.A. No. 326/2014 (CZ))	Shailendra Jain Vs. M/s Devi Ahilya New Cloth Market Company & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant

9.	<b>Original Application No. 463/2018</b> (M.A. No. 1097/2018, M.A. No. 1098/2018, M.A. No. 1099/2018, M.A. No. 1100/2018, M.A. No. 1101/2018, M.A. No. 1102/2018, M.A. No. 1103/2018 & M.A. No. 1104/2018) (Earlier O.A. No. 115/2014 (CZ))	Kishore Deepak Kodwani Vs. State of M.P. & Ors.	Mr. Kishore Deepak Kodwani, Applicant in person
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